

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 925
TO BE ANSWERED ON 02.03.2016**

DISPOSAL OF RAILWAY STOCK

925. SHRI V. ELUMALAI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is true that rolling stock has accumulated in almost all the divisions of the Railways across the country;**
- (b) if so, the details thereof;**
- (c) whether it is also true that the Railways is considering to dispose of the rolling stock at the earliest before they lose their value;**
- (d) if so, whether the Railways has fixed any time frame in this regard; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) & (b): Movement of Railway Stock within and across divisions of Indian Railway across the country is a continuous activity. During operation periodically, rolling stock is examined for its fitness of operation of various facilities available at nominated station on each division.

Rolling stock requiring maintenance attention is sent to various repair facilities like maintenance depot like coaches & wagons, sheds for locomotives and car sheds for EMUs and DMUs.

All efforts are made to ensure repair & maintenance of all rolling stocks at the earliest.

(c): During examination for maintenance & repairs, rolling stocks found to be not fit for economical repair are condemned and declared as scrap. These condemned stocks are put in the auction catalog for sale through e-auction. All efforts are made to ensure earliest disposal through e-auction so that maximum value of condemned stocks is received by Railway.

(d) & (e): Disposal of scrap rolling stock after its receipt by Stores Department is a continuous process. Scrap lots of condemned rolling stock are generally disposed off within 4 to 6 weeks of its condemnation.
